

Name of the Corporate Debtor: Mahalaxmi Fasteners Private Limited; Date of Commencement of CIRP: 12.05.2023; List of Creditors as on: 31.05.2023
List of Creditors under clause (ca) of sub-regulation 2 of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted		Amount of Contingent Claims	Amount of Claim Not Admitted (Rs.)	Amount of Claims under Verification (Rs.)	Details in Annexure	Remarks, if any
		No. of Claims	Amount (Rs.)	No. of Claims	Amount of claims admitted					
1	Secured Financial creditors belonging to any class of creditors	0	-	0	-	-	-	-		
2	Unsecured Financial creditors belonging to any class of creditors	0	-	0	-	-	-	-		
3	Secured Financial Creditors (other than financial creditors belonging to any class of creditors)	0	-	0	-	-	-	-		
4	Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)	0	-	0	-	-	-	-		
5	Operational Creditor (Workmen)	0	-	0	-	-	-	-		
6	Operational Creditors (Employees)	0	-	0	-	-	-	-		
7	Operational Creditors (Government Dues)	0	-	0	-	-	-	-		
8	Operational Creditors (Other than Workmen and Employees and Government Dues)	1	2,49,70,015	1	2,11,00,567	-	38,69,448	-	1	
9	Other Creditors, if any, (Other than Financial Creditors and Operational Creditors)	0	-	0	-	-	-	-		
Total		1	2,49,70,015	1	2,11,00,567	-	38,69,448	-		



Rekha K. Shah
 Itnerim Resolution Professional
 IBBI/PA- 001/IP-P00776/2017-2018/11349
 AFA Valid upto - 27.10.2023
 Date: 31.05.2023
 Place: Mumbai

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Annexure-1

Summary of List of Operational Creditors (Other than Workmen and Employees and Government Dues)

Sr. No.	Name of Creditor	Details of Claim received		Details of Claim admitted						Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC					
1	Precise Alloys Private Limited	22.05.2023	2,49,70,015	2,11,00,567	Goods	No	No	No	100.00	-	-	38,69,448	-	Part of Interest on Claim is not admitted
1	Total		2,49,70,015	2,11,00,567					100.00	-	-	38,69,448	-	

General Notes

1 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.



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